GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES
RAJYA SABHA
UN-STARRED QUESTION NO. 1847
ANSWERED ON TUESDAY, AUGUST 4, 2026/ 13 SHRAVANA, 1948 (SAKA)

PMJJBY AND PMSBY

1847. SHRI TERASH GOWALLA:

Will the Minister of FINANCE be pleased to state:

(a) when, where and how Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) and Pradhan Mantri Suraksha Bima Yojana (PMSBY) were officially launched;

(b) the core features, targets and primary objectives behind the introduction of both insurance schemes;

(c) the mechanism through which the general public can derive direct benefits from these two schemes; and

(d) the essential eligibility criteria prescribed for the public to qualify and the detailed step-by-step application process required to avail these benefits?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE

(SHRI PANKAJ CHAUDHARY)

a) Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) and Pradhan Mantri Suraksha Bima Yojana (PMSBY) were launched by the Government of India on 9th May, 2015 by the Hon'ble Prime Minister, Shri Narendra Modi, at Kolkata, West Bengal, as part of the Jan Suraksha social security initiatives.

(b) to (d)

Feature	**PMJJBY**	**PMSBY**
Type of Insurance	Life Insurance	Personal Accident Insurance
Coverage	Death due to any reason	Accidental Death & Disability
Age Eligibility	18 to 50 years (renewable upto 55 years under conditions)	18 to 70 years

Target Group	Active savings bank or post office account holders	Active savings bank or post office account holders
Annual Premium	₹436 per subscriber per year	Rs.20 per subscriber per year.
Sum Assured	Rs.2 lakh is payable on member's death due to any cause	Rs.2 lakh to the designated nominee in the event of accidental death. Rs.2 lakh in case of total permanent disability, and Rs.1 lakh in case of partial permanent disability

The primary objectives of the schemes are universal social security, poverty protection, and financial inclusion.
The general public derives benefits under these schemes through a digital mechanism. Claims are submitted to the concerned bank/post office branch, which forwards them to the participating insurance company for processing and settlement. Upon approval, the admissible claim amount is credited directly to the policyholder's or nominee's/legal heir's bank account, as applicable.
For availing benefits under the schemes, enrolment can be completed either online through net/mobile banking with OTP-based authentication or offline by submitting the duly filled consent form, along with the requisite documents, at the concerned bank/post office branch and providing consent for auto-debit of the premium.

The detailed step-by-step application process required to avail the benefits using Jan Suraksha Scheme (Bank-Assisted Journey) is placed at Annexure.

Annexure

Process Flow – Bank-Assisted Journey

Step	Description
1	The customer walks into the bank branch to enrol in a JanSuraksha scheme.
2	The customer fills in the required application form and submits it to the Banker.
3	The Banker logs into the JanSuraksha Portal using authorised credentials.
4	The Banker selects the applicable JanSuraksha scheme and provides the customer's Bank Account Number and Date of Birth (DOB).
5	The JanSuraksha enrolment journey is initiated through CBS integration.
6	The Banker selects the appropriate account holder from the retrieved account details.
7	The system fetches customer information automatically.
8	JanSuraksha performs eligibility validation for the selected scheme.
9	Customer details are auto-populated in the enrolment form and the enrolment request is submitted.
10	The Bank debits the premium amount from the customer's account and shares the debit details to Portal.
11	The system generates the Certificate of Insurance (COI).
12	The customer's enrolment is successfully completed in JanSuraksha and the COI is handed over to the customer.

***